

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1690**  
TO BE ANSWERED ON THE 2<sup>ND</sup> JULY, 2019

**SUCCESS OF PMKSY**

1690. SHRI DEVJI M. PATEL:  
SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the extent to which the Government has been successful in supplying water to every farm under Pradhan Mantri Krishi Sinchayee Yojana during the last five years, the details thereof, State-wise, particularly in Maharashtra;
- (b) the blue print of the focused programme 'more crop per drop' and the steps taken to make the said programme popular;
- (c) the steps taken to double the income of the farmers in the last five years; and
- (d) the ratio of farmers compared to their population whose income would double by the year 2022?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16 with the motto of 'Har Khet Ko Paani' for providing end-to-end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications. The scheme is being implemented in various States of the country including Maharashtra. The components of PMKSY are as under:

- i. **Accelerated Irrigation Benefit Programme (AIBP):** To focus on faster completion of ongoing Major and Medium Irrigation projects including National Projects. Implemented by Ministry of Jal Shakti.
- ii. **PMKSY-Har Khet Ko Pani (HKKP):** Source augmentation, distribution, ground water development, lift irrigation, diversion of water from water plenty to water scarce areas, repair, restoration, renovation of traditional water bodies. Implemented by Ministry of Jal Shakti.

Contd..2/-

During 2016-17, ninety-nine (99) on-going Major/Medium irrigation projects under PMKSY- (AIBP), having ultimate irrigation potential of 76.03 lakh ha. have been prioritized in consultation with States, for completion in phases up to December, 2019 along with their Command Area Development & Water Management (CADWM) works. Out of these 99 prioritized projects, AIBP works of 34 prioritized projects have been reported to be completed/almost completed. Cumulative Irrigation Potential of about 54.45 lakh ha has been created through these 99 prioritized projects as on 31.03.2018.

- iii. **PMKSY-Watershed Development (WDC):** Focuses on development of rainfed portions of the net cultivated area and culturable wastelands. Activities include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihood for asset less persons, etc. Implemented by Department of Land Resources.
- iv. **PMKSY-Per Drop More Crop (PDMC):** Focuses on enhancing water use efficiency at farm level through Micro Irrigation technologies viz. Drip and Sprinkler Irrigation. Implemented by Department of Agriculture, Cooperation & Farmers Welfare.

State wise achievements made under the components of PMKSY including Maharashtra are given at Annexure-I to VI.

(b): The Group of Secretaries (GoS) has recommended a target of 10 Million ha for Micro Irrigation from 2017-18 to 2021-22. The Department encourages the farmers to take advantage of PMKSY-PDMC by wide publicity through press & print media, publication of leaflets/booklets, organization of workshops, exhibitions, farmer fairs, information on State/Government of India web portals etc. In addition, Indian Council of Agricultural Research (ICAR) imparts training and organizes field demonstrations through Krishi Vigyan Kendras (KVK) to educate farmers for promotion of Micro Irrigation.

The Government provides financial assistance @ 55% for small and marginal farmers and @ 45% for other farmers for installation of Drip and Sprinkler systems under the scheme. In addition, some States provide additional incentives for encouraging farmers to adopt Micro Irrigation. Further, 25% higher amount have been taken into calculation of subsidy for the North Eastern and Himalayan states and 15% higher for States with low penetration of Micro Irrigation for larger adoption of systems by the farmers under the scheme.

(c) & (d): The Government had constituted an Inter-ministerial Committee to examine issues relating to “Doubling of Farmers Income” and recommend strategies to achieve the same in April, 2016. The Committee has submitted its Report to the Department of Agriculture, Cooperation & Farmers Welfare in September, 2018.

To achieve this, the Committee has identified seven sources of income growth viz., improvement in crop productivity; improvement in livestock productivity; resource use efficiency or savings in the cost of production; increase in the cropping intensity; diversification towards high value crops; improvement in real prices received by farmers; and shift from farm to non-farm occupations. Several initiatives have already been taken among each of the above mentioned strategies which inter-alia are given at Annexure VII.

The initiatives would impact large numbers of farmers of the country in doubling their income by the year 2022.

## Annexure to Lok Sabha Unstarred Question No. 1690 to be answered on 02.07.2019

## Details of State-wise CA releases under AIBP, SMI, RRR and CAD schemes

Rs. in Cr.

State	AIBP		SMI		RRR		CAD	
	2015-16	2016-19	2015-16	2016-19	2015-16	2016-19	2015-16	2016-19
Andhra Pradesh	0.00	22.63	0.00	0	0.00	2.70	0	69.18
Arunachal Pradesh	0.00	0.00	37.22	53.02	0.00	0.00	8.31	0
Assam	107.92	0.00	139.41	891.97	0.00	0.00	24.319	3.55
Bihar	41.51	84.14	6.36	32.27	0.00	6.26	7.752	35.823
Chattisgarh	0.00	30.54	32.77	0	0.00	0.00	0	21.71
Goa	0.00	0.00	0.00	0	0.00	0.00	0	0
Gujarat	128.00	3419.65	0.00	0	0.00	8.81	354.718	1719.155
Haryana	0.00	0.00	0.00	0	0.00	0.00	77.389	0
Himachal Pradesh	0.00	0.00	0.00	116.6	0.00	0.00	1.674	0
J&K	34.31	26.49	84.03	136.18	0.00	0.00	27.673	1.7
Jharkhand	281.62	756.73	0.00	0	0.00	0.00	0	0
Karnataka	208.16	791.98	0.00	0	0.00	0.00	61.095	60.15
Kerala	0.00	0.00	0.00	0	0.00	0.00	1.925	0
MP	188.21	562.41	0.00	0	0.00	0.00	104.309	251.441
<b>Maharashtra</b>	<b>307.81</b>	<b>1270.42</b>	<b>0.00</b>	<b>0</b>	<b>0.00</b>	<b>0.00</b>	<b>4.781</b>	<b>73.79</b>
Manipur	142.38	174.34	40.00	42.22	0.00	0.00	27.919	0
Meghalaya	0.00	0.00	72.99	75.93	0.00	2.66	0	0
Mizoram	0.00	0.00	1.98	8.25	0.00	0.00	0	0
Nagaland	0.00	0.00	61.45	63.07	0.00	0.00	0	0
Odisha	173.80	1041.83	0.00	0	54.75	3.00	57.951	97.494
Punjab	1.05	52.42	0.00	0	0.00	0.00	155.921	0
Rajasthan	45.51	357.91	0.00	0	35.93	14.30	113.22	9.909
Sikkim	0.00	0.00	4.34	25.61	0.00	0.00	0	0
Tamil Nadu	0.00	0.00	0.00	0	9.22	7.03	29.271	0
Telangana	112.50	560.67	0.00	0	44.88	59.68	0	36.34
Tripura	0.00	0.00	0.00	0	0.00	0.00	0	0
UP	555.04	598.39	0.00	0	16.41	0.00	76.934	0
Uttarakhand	0.00	0.00	121.37	93.4	0.00	0.00	0	0
West Bengal	0.00	0.00	0.00	0	0.00	0.00	7.552	0
<b>Total</b>	<b>2327.82</b>	<b>9750.56</b>	<b>601.92</b>	<b>1538.57</b>	<b>161.18</b>	<b>104.44</b>	<b>1142.71</b>	<b>2380.24</b>

CAD: Command Area Development; RRR: Repair, Renovation and Restoration (RRR) of Water Bodies  
SMI: Surface Minor Irrigation

## Annexure to Lok Sabha Unstarred Question No. 1690 to be answered on 02.07.2019

## Details of State-wise Irrigation Potential created under AIBP &amp; HKKP components

(In Thousand Ha)

Sl. No.	STATE	AIBP (Irrigation Potential created)		CAD (CCA Covered)		SMI (Irrigation Potential created)		RRR (Irrigation Potential created)	
		2015-16	2016-19*	2015-16	2016-19*	2015-16	2016-19*	2015-16	2016-19*
1	Andhra Pradesh	29.11		0.00	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh		0.00	0.00	0.00	2.80	2.51		
3	Assam	0.00	29.45	0.00	14.25	44.00	64.94		
4	Bihar	0.00	10.91	0.00	11.74	13.20	23.80	0.00	0.00
5	Chhattisgarh	1.11	16.62	2.88	0.00	17.10	23.90	0.00	0.00
6	Goa	0.00	0.23	0.00	0.77		0.00		
7	Gujarat	185.91	527.31	258.82	935.56		0.00	0.00	0.00
8	Himachal Pradesh	0.00	0.00	0.00	0.00	1.60	2.00		
9	Haryana	0.00		58.75	0.00		0.00		
10	Jammu & Kashmir	1.00	0.00	5.04	1.28	7.20	7.30		
11	Jharkhand	0.00	79.19	0.00	0.00	0.00	1.08		
12	Karnataka	88.41	109.59	0.00	30.93	11.90	0.00		
13	Kerala	0.47	1.11	0.00	0.00		0.00		
14	Madhya Pradesh	52.00	146.01	15.81	210.04	5.60	32.00	14.00	0.00
15	<b>Maharashtra</b>	<b>24.26</b>	<b>172.20</b>	<b>0.76</b>	<b>57.88</b>	<b>1.90</b>	<b>0.00</b>		
16	Manipur	2.00	8.47	0.00	5.03	6.00	1.80	0.00	0.00
17	Meghalaya		0.00	0.00		0.70	5.38	0.00	0.90
18	Mizoram		0.00	0.00		0.00	0.00		
19	Nagaland		0.00	0.00		2.90	2.02		
20	Sikkim		0.00	0.00		0.00	3.85		
21	Tripura		0.00	0.00		0.00	0.00		
22	Uttarakhand		0.00	0.00		6.40	8.12		
23	West Bengal		0.00	0.00		0.00	0.00		
24	Odisha	7.26	36.13	72.66	55.17	0.00	0.00	22.00	21.00
25	Punjab	2.89	0.00	82.05	0.00				
26	Rajasthan	6.28	7.17	46.22	21.17			0.24	9.92
27	Telangana	69.22	113.96	0.00	0.00			0.00	8.23
28	Tamilnadu		0.00	5.14	0.00			0.00	0.00
29	Uttar Pradesh	63.78	495.73	23.41	0.00			0.00	0.00
	<b>Total</b>	<b>533.70</b>	<b>1754.08</b>	<b>571.54</b>	<b>1343.81</b>	<b>121.30</b>	<b>178.70</b>	<b>36.24</b>	<b>40.05</b>

\* Provisional

CCA: Culturable Command Area

## Central Assistance released under PMKSY-WDC

Rs in Crore

S. No.	State	Release				Allocation
		2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	86.73	120.96	123.35	139.15	158.4
2	Bihar	5	28.26	19.21	46.77	29.32
3	Chattisgarh	20	34.96	33.45	57.03	37.45
4	Goa	0	0	0	0.00	
5	Gujarat	100	115.04	87.51	151.84	114.59
6	Haryana	6.91	12.82	10.94	10.00	30.47
7	Himachal Pradesh	20	35.4	26.83	24.04	29.75
8	Jharkhand	20	17.68	0	28.83	61.29
9	Jammu & Kashmir	0	25.59	43.66	71.87	92.99
10	Karnataka	125	145.72	175.69	101.07	36.37
11	Kerala	20	16.62	17.83	13.06	32.83
12	Madhya Pradesh	150	129.44	134.84	162.41	194.28
<b>13</b>	<b>Maharashtra</b>	<b>250</b>	<b>186.95</b>	<b>279.21</b>	<b>163.33</b>	<b>308.21</b>
14	Odisha	67.5	91.99	94.48	102.17	83.11
15	Punjab	7.95	0	7.96	0.00	0
16	Rajasthan	200	199.35	243.59	299.00	330.45
17	Tamil Nadu	75	62.36	82.75	90.59	31.6
18	Telangana	70	0	51.14	81.93	99.76
19	Uttarakhand	25.68	16.16	9.97	6.98	13.16
20	Uttar Pradesh	75	58.38	63.93	0.00	0
21	West Bengal	10	24.06	15.48	46.39	47.34
22	Arunachal Pradesh	18	23.12	9.62	19.17	35.31
23	Assam	45	0	65.09	66.55	67.24
24	Manipur	9	11.29	13.84	14.14	5.82
25	Meghalaya	18	11.56	8.95	6.69	0
26	Mizoram	8.87	16.06	22.35	23.14	
27	Nagaland	27	60.84	32.08	38.51	66.42
28	Sikkim	6.3	0	1.4	0.00	0
29	Tripura	20.89	27.12	16.66	15.89	31.8
30	A&N Island	0	0	0		
31	Puducherry	0	0	0		
	<b>Grand Total</b>	<b>1487.83</b>	<b>1471.73</b>	<b>1691.81</b>	<b>1780.55</b>	<b>1937.96</b>

**State-wise details of Water Harvesting Structures (WHS) created/rejuvenated, additional area brought under protective irrigation under WDC-PMKSY during 2014-15 to 2018-19**

Sl. No	State	WHS created/ Rejuvenated ( in Nos.)	Additional area brought under irrigation ( Ha)
1	Andhra Pradesh**	186532	269699.00
2	Arunachal Pradesh	564	2986.00
3	Assam	6152	101008.14
4	Bihar	3818	18011.50
5	Chhattisgarh	7069	19893.77
6	Gujarat	18480	43776.74
7	Haryana	2892	41245.00
8	Himachal Pradesh	8836	11524.89
9	Jammu & Kashmir	3438	13731.40
10	Jharkhand	3134	3001.10
11	Karnataka	28132	67444.00
12	Kerala	17725	23185.13
13	Madhya Pradesh	24851	109621.30
<b>14</b>	<b>Maharashtra</b>	<b>10043</b>	<b>89587.52</b>
15	Manipur	10264	3064.51
16	Meghalaya	2335	3906.66
17	Mizoram	7531	49605.97
18	Nagaland	2465	2553.00
19	Odisha	20974	44008.80
20	Punjab	316	6868.00
21	Rajasthan	99309	58206.00
22	Sikkim	169	32.75
23	Tamil Nadu	49971	133666.59
24	Telangana	19353	38819.00
25	Tripura	2383	5571.43
26	Uttar Pradesh	22696	109480.00
27	Uttarakhand	16962	2241.77
28	West Bengal	10686	11940.41
	<b>Total</b>	<b>587080</b>	<b>1284680.38</b>

Note: As per information received from States

\*\*including MGNREGA

## Annexure-V

Annexure to Lok Sabha Unstarred Question No. 1690 to be answered on 02.07.2019

Central Assistance released under PMKSY-Per Drop More Crop

Rs in Crore

S. No.	State	Release				Allocation*
		2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	206.47	308.69	517.10	520.00	420.00
2	Bihar	28.60	21.60	12.50	27.91	53.00
3	Chattisgarh	20.30	44.80	55.00	43.39	78.00
4	Goa	0.30	0.80	0.00	1.20	3.00
5	Gujarat	213.05	274.00	300.00	272.50	300.00
6	Haryana	34.97	27.00	14.01	27.41	28.00
7	Himachal Pradesh	7.60	8.50	19.25	26.00	30.00
8	Jharkhand	14.97	30.70	25.00	10.00	45.00
9	Jammu & Kashmir	4.87	5.40	3.00	7.80	15.00
10	Karnataka	213.12	229.00	385.00	372.03	320.00
11	Kerala	8.53	0.00	25.00	4.00	15.00
12	Madhya Pradesh	161.74	121.10	150.00	132.56	170.00
<b>13</b>	<b>Maharashtra</b>	<b>107.26</b>	<b>305.70</b>	<b>362.50</b>	<b>360.00</b>	<b>290.00</b>
14	Odisha	28.70	39.70	48.00	58.00	50.00
15	Punjab	43.00	1.18	0.00	9.00	15.00
16	Rajasthan	142.84	129.00	107.50	168.48	125.00
17	Tamil Nadu	129.78	143.50	369.55	355.00	340.00
18	Telangana	111.32	189.00	257.00	122.00	200.00
19	Uttarakhand	9.60	15.00	27.20	43.00	32.00
20	Uttar Pradesh	37.51	41.40	55.00	87.88	100.00
21	West Bengal	4.80	19.90	31.00	40.00	45.00
22	Arunachal Pradesh	2.60	2.00	8.30	12.50	30.00
23	Assam	5.03	11.00	3.00	30.00	70.00
24	Manipur	2.76	3.60	7.50	40.00	44.00
25	Meghalaya	1.43	0.00	3.30	12.00	25.00
26	Mizoram	3.27	8.10	12.30	27.80	45.00
27	Nagaland	2.34	4.50	11.80	35.00	53.00
28	Sikkim	4.86	5.40	4.00	55.19	53.00
29	Tripura	1.55	0.00	3.75	15.00	30.00
30	A&N Island	0.20	0.00	0.50	0.00	1.50
31	Puducherry	2.03	0.00	0.00	0.00	1.50
	<b>Grand Total</b>	<b>1555.40</b>	<b>1990.57</b>	<b>2818.06</b>	<b>2915.65</b>	<b>3027.00</b>

\* For 2019-20, an amount of Rs. 3500.00 crore (BE) has been allocated

## Annexure to Lok Sabha Unstarred Question No. 1690 to be answered on 02.07.2019

## Area covered under Micro Irrigation - PMKSY-Per Drop More Crop

Area in Ha

S. No.	State	2015-16	2016-17	2017-18	2018-19	Total
1	Andhra Pradesh	94104	141098	186441	200269	<b>621912</b>
2	Bihar	5155	4228	3143	924	<b>13450</b>
3	Chhattisgarh	8056	19227	13087	18929	<b>59299</b>
4	Goa	92	123	236	0	<b>451</b>
5	Gujarat	142681	165948	143134	140778	592541
6	Haryana	3117	5701	10751	10469	<b>30038</b>
7	Himachal Pra.	3306	937	1197	422	<b>5862</b>
8	Jharkhand	4528	<b>5810</b>	1544	3978	<b>15860</b>
9	J&K	0	0	0	0	<b>0</b>
10	Karnataka	64220	139405	236107	234853	<b>674585</b>
11	Kerala	561	310	358	965	<b>2194</b>
12	Madhya Pradesh	75224	54323	39761	35195	<b>204503</b>
<b>13</b>	<b>Maharashtra</b>	<b>35242</b>	<b>106172</b>	<b>132829</b>	<b>159959</b>	<b>434202</b>
14	Odisha	2907	4611	3036	10081	<b>20635</b>
15	Punjab	1799	1950	600	507	<b>4856</b>
16	Rajasthan	56346	47650	48205	53982	<b>206183</b>
17	Tamil Nadu	32288	44778	105695	172445	<b>355206</b>
18	Telangana	39864	61980	89474	40381	<b>231699</b>
19	Uttarakhand	721	3199	2182	4256.41	<b>10358</b>
20	Uttar Pradesh	1598	32511	28235	55086	<b>117430</b>
21	West Bengal	0	0	2137	13370	<b>15507</b>
22	Arun. Pradesh	0	0	0	0	<b>0</b>
23	Assam	0	0	782	70	<b>852</b>
24	Manipur	0	0	0	1600	<b>1600</b>
25	Meghalaya	0	0	0	0	<b>0</b>
26	Mizoram	398	0	0	0	<b>398</b>
27	Nagaland	0	0	0	0	<b>0</b>
28	Sikkim	773	0	0	0	<b>773</b>
29	Tripura	0	0	0	0	<b>0</b>
	<b>Grand Total</b>	<b>572980</b>	<b>839961</b>	<b>1048934</b>	<b>1158519</b>	<b>3620394</b>



**Annexure to Lok Sabha Unstarred Question No. 1690 to be answered on 02.07.2019**

**Initiatives for Doubling of Farmers' Income**

- (i) Initiating market reforms through the State Governments.
- (ii) Encouraging contract farming through the State Governments by promulgating of Model Contract Farming Act.
- (iii) Up-gradation of Gramin Haats to work as centers of aggregation and for direct purchase of agricultural commodities from the farmers.
- (iv) Launch of e-NAM initiative to provide farmers an electronic online trading platform.
- (v) Implementation of flagship scheme of distribution of Soil Health Cards to farmers so that the use of fertilizers can be optimized.
- (vi) "Per drop more crop" initiative under which drip/sprinkler irrigation is being encouraged for optimal utilization of water.
- (vii) "Paramparagat Krishi Vikas Yojana (PKVY)" under which organic farming is being promoted.
- (viii) With a view to provide better insurance coverage to crops for risk mitigation, Government has launched a crop insurance scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) from Kharif 2016 season. This scheme provides insurance cover for all stages of the crop cycle including post-harvest risks in specified instances.
- (ix) Under "Har Medh Par Ped", agro forestry is being promoted. With the amendment of Indian Forest Act, 1927, Bamboo has been removed from the definition of trees. A restructured National Bamboo Mission has been launched in the year 2018 to promote bamboo plantation on non forest government as well as private land with emphasis on value addition and product development.
- (x) Giving a major boost for the farmers income, the Government has approved the increase in the Minimum Support Price (MSPs) for all Kharif & Rabi crops for 2018-19 season at a level of at least 150 percent of the cost of production.
- (xi) Giving a major boost to the pro-farmer initiatives, the Government has approved a new Umbrella Scheme 'Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)'. The Scheme is aimed at ensuring remunerative prices to the farmers for their produce as announced in the Union Budget for 2018. This is an unprecedented step taken by Govt. of India to protect the farmers' income which is expected to go a long way towards the welfare of farmers.
- (xii) Bee keeping has been promoted under Mission for Integrated Development of Horticulture (MIDH) to increase the productivity of crops through pollination and increase the honey production as an additional source of income of farmers.
- (xiii) Rashtriya Gokul Mission to enhance milk production and productivity of bovines and to make milk production more remunerative to the farmers.
- (xiv) National Livestock Mission to increase productivity and genetic improvement of livestock.

(xv) Foreseeing high potential in fisheries sector, a Blue Revolution with multi-dimensional activities mainly focusing on fisheries production, both inland and marine is being implemented.

(xvi) The Government provides total interest subvention up to 5% (inclusive of 3% prompt repayment incentive) on short-term crop loans up to Rs. 3.00 lakh. Thus, loan is available to farmers at a reduced rate of 4% per annum on prompt repayment.

(xvii) The Government has approved for giving the facility of Kisan Credit Card (KCC) to the farmers practicing animal husbandry and fisheries related activities and has also decided to extend the Interest Subvention Facilities to such categories of farmers.

(xviii) Government sets annual target for the flow of credit to the agriculture sector, Banks have been consistently surpassing the annual target. The current year's agriculture credit flow target has been set at Rs. 13.50 lakh crore.

(xix) The Government with a view to augment the income of Small and Marginal Farmers, in the Union Budget 2019 has announced "Pradhan Mantri Kisan SAMman Nidhi (PM-KiSaN)" a new Central Sector Scheme 100% funded by the Government of India. This scheme was launched on 01.02.2019.

(xx) Further with a view to provide social security net for Small and Marginal Farmers (SMF) as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood, the Government has decided to implement another new Central Sector Scheme for providing old age pension to these farmers. Under this Scheme, a minimum fixed pension of Rs. 3000/- will be provided to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years. The scheme aims to cover around 5 crore beneficiaries in the first three years. It would be a voluntary and contributory pension scheme, with entry age of 18 to 40 years. The Government has approved a budgetary provision of Rs. 10774.50 crore for the scheme till March, 2022.

The Government has constituted an Empowered Body to focus on supervising and guiding the implementation of the Doubling Farmers' Income (DFI) Report to double the income of farmers by 2022.

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